

CGHS Dispensaries in Ghaziabad, U.P.

‡227. SHRI DARSHAN SINGH YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the places in Ghaziabad in Uttar Pradesh (U.P.) where facilities of CGHS dispensaries are available;

(b) whether these dispensaries are facing shortage of doctors and medicines;

(c) if so, the details thereof and the reasons therefor; and

(d) whether Government has taken any steps to establish more dispensaries in Ghaziabad district keeping in view the number of Central Government employees residing there?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) There is one CGHS dispensary in Ghaziabad at Kamla Nehru Nagar to cater to the medical needs of CGHS beneficiaries.

(b) and (c) There is no shortage of doctors and medicines in Ghaziabad dispensary. Medicines not available in the dispensary are procured through Authorised Local Chemist and supplied to the CGHS beneficiaries.

(d) CGHS has hired a private accommodation to open a dispensary at Sahibabad. Offers have also been invited for a rented accommodation for opening another CGHS dispensary at Indirapuram, Ghaziabad.

Shortage of OPD Centres

228. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that due to shortage of OPD Centres in the hospitals, patients are facing innumerable problems in getting treatments;

(b) if so, the details thereof;

(c) whether it is also a fact that in the absence of OPD Centres, CGHS beneficiaries are running from pillar to post for getting their names registered;

‡ Original notice of the question was received in Hindi.

(d) if so, the details thereof; and

(e) the remedial measures being taken by Government for making available sufficient OPD Centres for the benefit of ailing patients?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (e) In so far as three Central Government Hospitals viz. Safdarjung Hospital, Dr. RML Hospital and Lady Hardinge Medical College and associated Hospitals are concerned, there is no shortage of OPD centres. There are sufficient computerized OPD counters functioning in these hospitals from 8 A.M. to 11 A.M. and patients are seen up to 1 P.M. There are also separate registration counters for Central Government Health Scheme (CGHS) beneficiaries in Safdarjung Hospital and Dr. RML Hospital and adequate numbers of registration counters are in position in these hospitals to take care of registration of CGHS beneficiaries.

Sale of nimulid in the country

229. SHRIMATI GUNDU SUDHARANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Nimulid is banned in many countries of the world;

(b) if so, the countries where it is banned;

(c) the reasons for banning the same in these countries; and

(d) the reasons for sale of Nimulid in the country?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) Marketing authorization of Nimesulide containing medicinal products were suspended in Finland and Spain in 2002 and in Ireland in 2007 because of serious side effects affecting the liver. Further, the drug was prohibited in Malaysia (2008), Singapore (2008), Vietnam (2008) and Argentina (2009). However, the Committee for Medicinal Products for Human Use of European Union recommended for restricted use of Nimesulide containing medicinal products and the treatment with Nimesulide limited to maximum 15 days.

(d) Safety issues of Nimesulide drug formulations were assessed in consultation with an Expert Committee. As per the recommendations made by the